

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

105. C.A. 178/2024

In

C.P.(CAA)/275/MB/2023

IN

C.A.(CAA)/86/MB/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Standard Chartered Finance Private
Limited.

Appearance

For Petitioner /Applicant /Liquidator : Adv. Dweep Joshi

For Respondent :

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Mr. Gaurav Jaiswal appearing for the RD submits that copy of the present application has not been received. The Applicant is directed to serve on the RD within a period of one week. The RD is directed to file report within a period of 3 weeks thereafter.

List on 27th August, 2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Saharukh--

Sd/-
LAKSHMI GURUNG
Member (Judicial)